

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)


Notification No. HC.XXXVII-13/2019/ 42 /R.Cell.

Dated Guwahati the 21st January, 2022

Vacancy position in Grade-III of the Judicial Services under the Gauhati High Court, Guwahati [as on 21-01-2022]

A] ASSAM					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	201	192	9	6 (due to retirement) 14 (due to promotion)
B] NAGALAND					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	12	7	5*	-
C] MIZORAM					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	34	16	18	1 (due to retirement) 6 (due to promotion)
D] ARUNACHAL PRADESH					
Grade	Mode of Recruitment	Sanctioned Strength	Working Strength	Existing Vacancy	Future vacancies
III	Direct Recruitment	14	13	1**	2 (due to promotion)

Note: * 3(three) candidates were selected in Grade-III vide notification dated 14.03.2019, but they have not yet been appointed by the Government of Nagaland.
** The process for filling up of the sole vacant post is in the final stage and the result will be declared soon.


i/c Registrar (Vigilance)-cum-
In Charge, Recruitment Cell
Gauhati High Court, Guwahati-01